

C O N T E N T S

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* Due to continuous interruptions in the House, starred questions could not be taken up for oral answers. Therefore, these starred questions were treated as Unstarred Questions.

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- Shri A.T. Nana Patil
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- Shri Devji M. Patel
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- Shri Ram Singh Kaswan
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- Shri Ashok Kumar Rawat
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- Shri Suvendu Adhikari
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ALPHABATICAL LIST OF MEMBERS OF FIFTEENTH LOK SABHA

Aaron Rashid, Shri J.M. (Theni)
Abdullah, Dr. Farooq (Srinagar)
Acharia, Shri Basu Deb (Bankura)
Adhikari, Shri Sisir (Kanthi)
Adhikari, Shri Suwendu (Tamluk)
Adhi Sankar, Shri (Kallakurichi)
Aditya Nath, Yogi (Gorakhpur)
Adsul, Shri Anandrao (Amravati)
Advani, Shri L.K. (Gandhinagar)
Agarwal, Shri Jai Prakash (North East Delhi)
Agrawal, Shri Rajendra (Meerut)
Ahamed, Shri E. (Malappuram)
Ahir, Shri Hansraj G. (Chandrapur)
Ahmed, Shri Sultan (Uluberia)
Ajmal, Shri Badruddin (Dhubri)
Ajnala, Dr. Rattan Singh (Khadoor Sahib)
Alagiri, Shri M.K. (Madurai)
Alagiri, Shri S. (Cuddalore)
Amlabe, Shri Narayan Singh (Rajgarh)
Anandan, Shri M. (Viluppuram)
Ananth Kumar, Shri (Bangalore South)
Angadi, Shri Suresh (Belgaum)
Antony, Shri Anto (Pathanamathitta)
Anuragi, Shri Ghanshyam (Jalaun)
Argal, Shri Ashok (Bhind)
Aron, Shri Praveen Singh (Bareilly)
Awale, Shri Jaywant Gangaram (Latur)

Azad, Shri Kirti (Darbhanga)
Azharuddin, Mohammed (Moradabad)
Baal, Shri T.R. (Sriperumbudur)
'Baba', Shri K.C. Singh (Nainital-Udhamsingh Nagar)
Babar, Shri Gajanan D. (Maval)
Babbar, Shri Raj (Firozabad)
Badal, Shrimati Harsimrat Kaur (Bhatinda)
Baghel, Shrimati Sarika Devendra Singh (Hathras)
Bairwa, Shri Khiladi Lal (Karauli Dholpur)
Bais, Shri Ramesh (Raipur)
Baite, Shri Thangso (Outer Manipur)
Baitha, Shri Kameshwar (Palamau)
Bajwa, Shri Pratap Singh (Gurdaspur)
Bakshi, Shri Subrata (Kolkata Dakshin)
Baliram, Dr. (Lalganj)
Balmiki, Shri Kamlesh (Bulandshahr)
Bandyopadhyay, Shri Sudip (Kolkata Uttar)
Banerjee, Shri Ambica (Howrah)
Banerjee, Shri Kalyan (Sreerampur)
Bansal, Shri Pawan Kumar (Chandigarh)
Bapiraju, Shri K. (Narsapuram)
Barq, Dr. Shafiqur Rahman (Sambhal)
Basavaraj, Shri G. S. (Tumkur)
Basheer, Shri Mohammed E.T. (Ponnani)
Baske, Shri Pulin Bihari (Jhargram)
Bauri, Shrimati Susmita (Vishnupur)
Bavalia, Shri Kunvarjibhai Mohanbhai (Rajkot)
Beg, Dr. Mirza Mehboob (Anantnag)
Besra, Shri Devidhan (Rajmahal)

Bhadana, Shri Avtar Singh (Faridabad)
Bhagat, Shri Sudarshan (Lohardaga)
Bhagora, Shri Tara Chand (Banswara)
Bhaiya, Shri Shivraj (Damoh)
Bhoi, Shri Sanjay (Bargarh)
Bhonsle, Shri Udayanraje (Satara)
Bhujbal, Shri Sameer (Nashik)
Bhuria, Shri Kanti Lal (Ratlam)
Biju, Shri P.K. (Alathur)
Bishnoi, Shri Kuldeep (Hisar)
Biswal, Shri Hemanand (Sundargarh)
Bundela, Shri Jitendra Singh (Khajuraho)
Bwiswmuthiary, Shri Sansuma Khunggur (Kokrajhar)
Chacko, Shri P.C. (Thrissur)
Chang, Shri C.M. (Nagaland)
Chakravarty, Shrimati Bijoya (Guwahati)
Chaudhary, Dr. Tushar (Bardoli)
Chaudhary, Shri Arvind Kumar (Basti)
Chaudhary, Shri Jayant (Mathura)
Chauhan, Shri Dara Singh (Ghosi)
Chauhan, Shri Mahendrasinh P. (Sabarkantha)
Chauhan, Shri Prabhatsinh P. (Panchmahal)
Chauhan, Shri Sanjay Singh (Bijnor)
Chauhan, Shrimati Rajkumari (Aligarh)
Chavan, Shri Harishchandra (Dindori)
Chidambaram, Shri P. (Sivaganga)
Chinta Mohan, Dr. (Tirupati)
Chitthan, Shri N.S.V. (Dindigul)
Choudhary, Shri Bhudeo (Jamui)

Choudhary, Shri Harish (Barmer)
Choudhary, Shri Nikhil Kumar (Katihar)
Choudhry, Shrimati Shruti (Bhiwani-Mahendragarh)
Choudhury, Shri Abu Hasem Khan (Maldaha Dakshin)
Chowdhary, Shrimati Santosh (Hoshiarpur)
Chowdhury, Shri Adhir (Bahrapur)
Chowdhury, Shri Bansa Gopal (Asansol)
'Commando', Shri Kamal Kishor (Bahraich)
Das, Shri Bhakta Charan (Kalahandi)
Das, Shri Khagen (Tripura West)
Das, Shri Ram Sundar (Hajipur)
Dasgupta, Shri Gurudas (Ghatal)
Dasmunsi, Shrimati Deepa (Raiganj)
Dastidar, Dr. Kakoli Ghosh (Barasat)
Davidson, Shrimati J. Helen (Kanyakumari)
De, Dr. Ratna (Hooghly)
Deka, Shri Ramen (Mangaldoi)
Deo, Shri V. Kishore Chandra (Aruku)
Deora, Shri Milind (Mumbai-South)
Deshmukh, Shri K.D. (Balaghat)
Devi, Shrimati Ashwamedh (Ujjiyarpur)
Devi, Shrimati Rama (Sheohar)
Devegowda, Shri H.D. (Hassan)
Dhanapalan, Shri K. P. (Chalakydy)
Dhotre, Shri Sanjay (Akola)
Dhruvanarayana, Shri R. (Chamrajanagar)
Dhurve, Shrimati Jyoti (Betul)
Dias, Shri Charles (Nominated)
Dikshit, Shri Sandeep (East Delhi)

Dome, Dr. Ram Chandra (Bolpur)
Dubey, Shri Nishikant (Godda)
Dudhgaonkar, Shri Ganeshrao Nagorao (Parbhani)
Dutt, Shrimati Priya (Mumbai North-Central)
Elangovan, Shri T.K.S. (Chennai North)
Engti, Shri Biren Singh (Autonomous Distt. Assam)
Ering, Shri Ninong (Arunachal East)
Gaddigoudar, Shri P.C. (Bagalkot)
Gadhvi, Shri Mukesh Bhairavdanji (Banaskantha)
Gaikwad, Shri Eknath Mahadeo (Mumbai South Central)
Gandhi, Shri Dilipkumar Mansukhlal (Ahmadnagar)
Gandhi, Shri Rahul (Amethi)
Gandhi, Shri Varun (Pilibhit)
Gandhi, Shrimati Maneka (Aonla)
Gandhi, Shrimati Sonia (Raebareli)
Gandhiselvan, Shri S. (Namakkal)
Ganeshamurthi, Shri A. (Erode)
Gavit, Shri Manikrao Hodlya (Nandurbar)
Gawali, Shrimati Bhavana Patil (Yavatmal-Washim)
Geete, Shri Anant Gangaram (Raigad)
Ghatowar, Shri Paban Singh (Dibrugarh)
Ghubaya, Shri Sher Singh (Ferozpur)
Gogoi, Shri Dip (Kaliabor)
Gohain, Shri Rajen (Nowgong)
Gouda, Shri Shivarama (Koppal)
Gowda, Shri D.B. Chandre (Bangalore North)
Guddu, Shri Premchand (Ujjain)
Gulshan, Shrimati Paramjit Kaur (Faridkot)
Halдар, Dr. Sucharu Ranjan (Ranaghat)

Handique, Shri B.K. (Jorhat)
Haque, Shri Mohd. Asrarul (Kishanganj)
Haque, Sk. Saidul (Bardhman-Durgapur)
Hari, Shri Sabbam (Anakapalli)
Harsha Kumar, Shri G.V. (Amalapuram)
Hasan, Shrimati Tabassum (Kairana)
Hassan, Dr. Monazir (Begusarai)
Hazari, Shri Maheshwar (Samastipur)
Hegde, Shri Anant Kumar (Uttar Kannada)
Hegde, Shri K. Jayaprakash (Udupi-Chikmaglur)
Hooda, Shri Deepender Singh (Rohtak)
Hossain, Shri Abdul Mannan (Murshidabad)
Hussain, Shri Ismail (Barpeta)
Hussain, Shri Syed Shahnawaz (Bhagalpur)
Islam, Sk. Nurul (Basirhat)
Jadhao, Shri Prataprao Ganpatrao (Buldhana)
Jadhav, Shri Baliram (Palghar)
Jagannath, Dr. Manda (Nagarkurnool)
Jagathrakshakan, Dr. S. (Arakkonam)
Jahan, Shrimati Kaisar (Sitapur)
Jain, Shri Pradeep (Jhansi)
Jaiswal, Dr. Sanjay (Paschim Champaran)
Jaiswal, Shri Gorakh Prasad (Deoria)
Jaiswal, Shri Shriprakash (Kanpur)
Jakhar, Shri Badri Ram (Pali)
Jardosh, Shrimati Darshana (Surat)
Jat, Shrimati Poonam Veljibhai (Kachchh)
Jatua, Shri Choudhury Mohan (Mathurapur)
Jawale, Shri Haribhau (Raver)

Jayaprada, Shrimati (Rampur)
Jena, Shri Mohan (Jajpur)
Jena, Shri Srikant (Balasore)
Jeyadurai, Shri S. R. (Thoothukkudi)
Jhansi Lakshmi, Shrimati Botcha (Vizianagaram)
Jigajinagi, Shri Ramesh (Bijapur)
Jindal, Shri Naveen (Kurukshetra)
Joshi, Dr. C.P. (Bhilwara)
Joshi, Dr. Murli Manohar (Varanasi)
Joshi, Shri Kailash (Bhopal)
Joshi, Shri Mahesh (Jaipur)
Joshi, Shri Pralhad (Dharwad)
Judev, Shri Dilip Singh (Bilaspur)
Kachhadia, Shri Naranbhai (Amreli)
Kalmadi, Shri Suresh (Pune)
Kamal Nath, Shri (Chhindwara)
Kamat, Shri Gurudas (Mumbai North West)
Karunakaran, Shri P. (Kasargod)
Karwaria, Shri Kapil Muni (Phoolpur)
Kashyap, Shri Dinesh (Bastar)
Kashyap, Shri Virender (Shimla)
Kaswan, Shri Ram Singh (Churu)
Kataria, Shri Lalchand (Jaipur Rural)
Kateel, Shri Nalin Kumar (Dakshina Kannada)
Kaur, Shrimati Preneet (Patiala)
Kaypee, Shri Mohinder Singh (Jalandhar)
Khaire, Shri Chandrakant (Aurangabad)
Khan, Shri Hassan (Ladakh)
Khandela, Shri Mahadeo Singh (Sikar)

Kharge, Shri Mallikarjun (Gulbarga)
Khatgaonkar, Shri Bhaskarrao Bapurao Patil (Nanded)
Khatri, Dr. Nirmal (Faizabad)
Khursheed, Shri Salman (Farrukhabad)
Killi, Dr. Kruparani (Srikakulam)
Koda, Shri Madhu (Singhbhum)
Kowase, Shri Marotrao Sainuji (Gadchiroli-Chimur)
Krishnasswamy, Shri M. (Arani)
Kristappa, Shri N. (Hindupur)
Kumar, Shri Ajay (Jamshedpur)
Kumar, Shri Kaushalendra (Nalanda)
Kumar, Shri Mithilesh (Shahjahanpur)
Kumar, Shri P. (Tiruchirappalli)
Kumar, Shri Ramesh (South Delhi)
Kumar, Shri Shailendra (Kaushambi)
Kumar, Shri Virendra (Tikamgarh)
Kumar, Shri Vishwa Mohan (Supaul)
Kumar, Shrimati Meira (Sasaram)
Kumaraswamy, Shri H.D. (Bangalore Rural)
Kumari, Shrimati Chandresh (Jodhpur)
Kumari, Shrimati Putul (Banka)
Kurup, Shri N. Peethambara (Kollam)
Laguri, Shri Yashbant (Keonjhar)
Lakshmi, Shrimati Panabaka (Bapatla)
Lal, Shri Pakauri (Robertsganj)
Lalu Prasad, Shri (Saran)
Lingam, Shri P. (Tenkasi)
Madam, Shri Vikrambhai Arjanbhai (Jamnagar)
Mahajan, Shrimati Sumitra (Indore)

Mahant, Dr. Charan Das (Korba)
Maharaj, Shri Satpal (Garhwal)
Mahato, Shri Baidyanath Prasad (Balmikinagar)
Mahato, Shri Narahari (Purulia)
Mahtab, Shri Bhartruhari (Cuttack)
Majhi, Shri Pradeep (Nabarangpur)
Majumdar, Shri Prasanta Kumar (Balurghat)
Maken, Shri Ajay (New Delhi)
Malik, Shri Jitender Singh (Sonepat)
Malik, Shri Sakti Mohan (Arambagh)
Mandal, Dr. Tarun (Jaynagar)
Mandal, Shri Mangani Lal (Jhanjharpur)
Mandlik, Shri Sadashivrao Dadoba (Kolhapur)
Mani, Shri Jose K. (Kottayam)
Manian, Shri O.S. (Mayiladuthurai)
Manjhi, Shri Hari (Gaya)
Maran, Shri Dayanidhi (Chennai Central)
Marandi, Shri Babu Lal (Kodarma)
Masram, Shri Basori Singh (Mandla)
McLeod, Shrimati Ingrid (Nominated)
Meena, Shri Namu Narain (Tonk -Sawai Madhopur)
Meena, Shri Raghuvir Singh (Udaipur)
Meena, Dr. Kirodi Lal (Dausa)
Meghe, Shri Datta (Wardha)
Meghwal, Shri Arjun Ram (Bikaner)
Meghwal, Shri Bharat Ram (Sriganganagar)
Meinya, Dr. Thokchom (Inner Manipur)
Mirdha, Dr. Jyoti (Nagaur)
Mishra, Shri Govind Prasad (Sidhi)

Mishra, Shri Mahabal (West Delhi)
Misra, Shri Pinaki (Puri)
Mitra, Shri Somen (Diamond Harbour)
Mohan, Shri P.C. (Bangalore Central)
Mohapatra, Shri Sidhant (Berhampur)
Moily, Shri M. Veerappa (Chikballapur)
Mukherjee, Shri Abhijit (Jangipur)
Munda, Shri Karia (Khunti)
Munde, Shri Gopinath (Beed)
Muniyappa, Shri K.H. (Kolar)
Muttemwar, Shri Vilas (Nagpur)
Nagar, Shri Surendra Singh (Gautam Budh Nagar)
Nagpal, Shri Devendra (Amroha)
Naik, Dr. Sanjeev Ganesh (Thane)
Naik, Shri P. Balram (Mahabubabad)
Naik, Shri Shripad Yesso (North Goa)
Namdhari, Shri Inder Singh (Chatra)
Napoleon, Shri D. (Perambalur)
Naqvi, Shri Zafar Ali (Kheri)
Narah, Shrimati Ranee (Lakhimpur)
Narayanrao, Shri Sonawane Pratap (Dhule)
Narayanasamy, Shri V. (Puducherry)
Naskar, Shri Gobinda Chandra (Bangaon)
Natarajan, Shri P.R. (Combatore)
Natrajan, Kumari Meenakshi (Mandsaur)
Nirupam, Shri Sanjay (Mumbai North)
Nishad, Capt. Jai Narain Prasad (Muzaffarpur)
Noor, Kumari Mausam (Maldaha Uttar)
Ola, Shri Sis Ram (Jhunjhunu)

Owaisi, Shri Asaduddin (Hyderabad)
Pakkirappa, Shri S. (Raichur)
Pal, Shri Jagdambika (Domariyaganj)
Pal, Shri Rajaram (Akbarpur)
Pala, Shri Vincent H. (Shillong)
Palanimanickam, Shri S.S. (Thanjavur)
Panda, Shri Baijayant (Kendrapara)
Panda, Shri Prabodh (Midnapore)
Pandey, Dr. Vinay Kumar (Shrawasti)
Pandey, Kumari Saroj (Durg)
Pandey, Shri Gorakhnath (Bhadohi)
Pandey, Shri Rakesh (Ambedkar Nagar)
Pandey, Shri Ravindra Kumar (Giridih)
Pangi, Shri Jayaram (Koraput)
Paranjpe, Shri Anand Prakash (Kalyan)
Paswan, Shri Kamlesh (Bansgaon)
Patasani, Dr. Prasanna Kumar (Bhubaneswar)
Patel, Shri Bal Kumar (Mirzapur)
Patel, Shri Deoraj Singh (Rewa)
Patel, Shri Devji M. (Jalore)
Patel, Shri Dinsha (Kheda)
Patel, Shri Kishanbhai V. (Valsad)
Patel, Shri Lalubhai Babubhai (Daman & Diu)
Patel, Shri Nathubhai Gomanbhai (Dadra & Nagar Haveli)
Patel, Shri Praful (Bhandara-Gondiya)
Patel, Shri R.K. Singh (Banda)
Patel, Shri Somabhai Gandlal Koli (Surendranagar)
Patel, Shrimati Jayshreeben (Mahesana)
Pathak, Shri Harin (Ahmedabad East)

Patil, Dr. Padmasinha Bajirao (Osmanabad)
Patil, Shri A.T. Nana (Jalgaon)
Patil, Shri C.R. (Navsari)
Patil, Shri Danve Raosaheb (Jalna)
Patil, Shri Sanjay Dina (Mumbai North East)
Patil, Shri Pratik (Sangli)
Patle, Shrimati Kamla Devi (Janjgir-Champa)
Paul, Shri Tapas (Krishnanagar)
Pawar, Shri Sharad (Madha)
Pilot, Shri Sachin (Ajmer)
Potai, Shri Sohan (Kanker)
Prabhakar, Shri Ponnam (Karimnagar)
Pradhan, Shri Amarnath (Sambalpur)
Pradhan, Shri Nityananda (Aska)
Prasada, Shri Jitin (Dhaurhara)
Premdas, Shri (Etawah)
Punia, Shri P. L. (Barabanki)
Purandeswari, Shrimati D. (Visakhapatnam)
Purkayastha, Shri Kabindra (Silchar)
Radadiya, Shri Vitthalbhai Hansrajbhai (Porbandar)
Raghavan, Shri M.K. (Kozhikode)
Raghavendra, Shri B.Y. (Shimoga)
Rahman, Shri Abdul (Vellore)
Rai, Shri Prem Das (Sikkim)
Raja, Shri A. (Nilgiris)
Rajagopal, Shri L. (Vijayawada)
Rajbhar, Shri Ramashankar (Salempur)
Rajendran, Shri C. (Chennai South)
Rajesh, Shri M.B. (Palakkad)

Raju, Shri M.M. Pallam (Kakinada)
Rajukhedi, Shri Gajendra Singh (Dhar)
Ram, Shri Purnmasi (Gopalganj)
Ramachandran, Shri Mullappally (Vadakara)
Ramasubbu, Shri S.S. (Tirunelveli)
Ramkishun, Shri (Chandauli)
Ramshankar, Prof. (Agra)
Rana, Shri Jagdish Singh (Saharanpur)
Rana, Shri Kadir (Muzaffarnagar)
Rana, Shri Rajendrasinh (Bhavnagar)
Rane, Shri Nilesh Narayan (Ratnagiri-Sindhudurg)
Rao, Dr. K.S. (Eluru)
Rao, Shri K. Chandrasekhar (Mahbubnagar)
Rao, Shri K. Narayan (Machilipatnam)
Rao, Shri Nama Nageswara (Khammam)
Rao, Shri Rayapati Sambasiva (Guntur)
Rathod, Shri Ramesh (Adilabad)
Rathwa, Shri Ramsinh (Chhota Udaipur)
Rawat, Shri Ashok Kumar (Misrikh)
Rawat, Shri Harish (Haridwar)
Ray, Shri Bishnu Pada (Andaman & Nicobar Islands)
Ray, Shri Rudramadhab (Kandhamal)
Reddy, Shri Anantha Venkatarami (Anantapur)
Reddy, Shri Gutha Sukhender (Nalgonda)
Reddy, Shri K.J.S.P (Kurnool)
Reddy, Shri K.R.G. (Bhongir)
Reddy, Shri M. Raja Mohan Reddy (Nellore)
Reddy, Shri M. Sreenivasulu(Ongole)
Reddy, Shri M. Venugopala (Narasaraopet)

Reddy, Shri S. Jaipal (Chelvella)
Reddy, Shri S.P.Y. (Nandyal)
Reddy, Shri Y.S. Jagan Mohan (kadapa)
Riyan, Shri Baju Ban (Tripura East)
Roy, Prof. Saugata (Dum Dum)
Roy, Shri Arjun (Sitamarhi)
Roy, Shri Mahendra Kumar (Jalpaiguri)
Roy, Shri Nripendra Nath (Cooch Behar)
Roy, Shrimati Shatabdi (Birbhum)
Ruala, Shri C.L. (Mizoram)
Sachan, Shri Rakesh (Fatehpur)
Saha, Dr. Anup Kumar (Bardhaman East)
Sahay, Shri Subodh Kant (Ranchi)
Sahu, Shri Chandu Lal (Mahasamund)
Sai, Shri Vishnu Dev (Raigarh)
Sai Prathap, Shri A.(Rajampet)
Sampath, Shri A. (Attingal)
Sangma, Kumari Agatha (Tura)
Sanjoy, Shri Takam (Arunachal West)
Sardinha, Shri Francisco Cosme (South Goa)
Saroj, Shri Tufani (Machhlishahr)
Saroj, Shrimati Sushila (Mohanlalganj)
Satpathy, Shri Tathagata (Dhenkanal)
Satyanarayana, Shri Sarvey (Malkajgiri)
Sayeed, Shri Hamdullah (Lakshadweep)
Scindia, Shri Jyotiraditya M. (Guna)
Scindia, Shrimati Yashodhara Raje (Gwalior)
Selja, Kumari (Ambala)
Semmalai, Shri S. (Salem)

Sethi, Shri Arjun Charan (Bhadrak)
Shah, Shrimati Mala Rajya Laxmi (Tehri Garhwal)
Shanavas, Shri M.I. (Wayanad)
Shantha, Shrimati J. (Bellary)
Sharma, Dr. Arvind Kumar (Karnal)
Shariq, Shri S.D. (Baramulla)
Sharma, Shri Jagdish (Jahanabad)
Sharma, Shri Madan Lal (Jammu)
Shekhar, Shri Neeraj (Ballia)
Shekhawat, Shri Gopal Singh (Rajsamand)
Shetkar, Shri Suresh Kumar (Zaheerabad)
Shetti, Shri Raju (Hatkanangle)
Shinde, Shri Sushilkumar (Solapur)
Shivaji, Shri Adhalrao Patil (Shirur)
Shivkumar, Shri K̃ alias J.K. Ritheesh (Ramanathapuram)
Shukla, Shri Balkrishna Khanderao (Vadodara)
Sibal, Shri Kapil (Chandni Chowk)
Siddeshwara, Shri G.M. (Davangere)
Sidhu, Shri Navjot Singh (Amritsar)
Singh, Chaudhary Lal (Udhampur)
Singh, Dr. Bhola (Nawada)
Singh, Dr. Raghuvansh Prasad (Vaishali)
Singh, Dr. Sanjay (Sultanpur)
Singh, Rao Inderjit (Gurgaon)
Singh, Shri Ajit (Baghpat)
Singh, Shri Bhoopendra (Sagar)
Singh, Shri Brijbhushan Sharan (Kaiserganj)
Singh, Shri Dhananjay (Jaunpur)
Singh, Shri Dushyant (Jhalawar)

Singh, Shri Ganesh (Satna)
Singh, Shri Ijyaraj (Kota)
Singh, Shri Jagdanand (Buxar)
Singh, Shri Jaswant (Darjeeling)
Singh, Shri Jitendra (Alwar)
Singh, Shri Kalyan (Etah)
Singh, Shri Mahabali (Karakat)
Singh, Shri Murari Lal (Sarguja)
Singh, Shri N. Dharam (Bidar)
Singh, Shri Pashupati Nath (Dhanbad)
Singh, Shri Pradeep Kumar (Araria)
Singh, Shri R.P.N. (Kushinagar)
Singh, Shri Radha Mohan (Purvi Champaran)
Singh, Shri Radhe Mohan (Ghazipur)
Singh, Shri Rajiv Ranjan Singh alias Lalan (Munger)
Singh, Shri Rajnath (Ghaziabad)
Singh, Shri Rakesh (Jabalpur)
Singh, Shri Ratan (Bharatpur)
Singh, Shri Ravneet (Anandpur Sahib)
Singh, Shri Rewati Raman (Allahabad)
Singh, Shri Sukhdev (Fatehgarh Sahib)
Singh, Shri Sushil Kumar (Aurangabad)
Singh, Shri Uday (Purnea)
Singh, Shri Uday Pratap (Hoshangabad)
Singh, Shri Umashankar (Maharajganj, Bihar)
Singh, Shri Vijay Bahadur (Hamirpur, U. P.)
Singh, Shri Virbhadra (Mandi)
Singh, Shri Yashvir (Nagina)
Singh, Rajkumari Ratna (Pratapgarh)

Singh, Shrimati Meena (Arrah)
Singh, Shrimati Rajesh Nandini (Shahdol)
Singh Deo, Shri Kalikesh Narayan (Bolangir)
Singla, Shri Vijay Inder (Sangrur)
Sinha, Shri Shatrughan (Patna Sahib)
Sinha, Shri Yashwant (Hazaribagh)
Siricilla, Shri Rajaiah (Warangal)
Sivaprasad, Dr. N.(Chittoor)
Sivasami, Shri C. (Tiruppur)
Solanki, Dr. Kirit Premjibhai (Ahmedabad West)
Solanki, Shri Bharatsinh (Anand)
Solanki, Shri Dinubhai (Junagarh)
Solanki, Shri Makansingh (Khargone)
Soren, Shri Shibu (Dumka)
Sudhakaran, Shri K. (Kannur)
Sugavanam, Shri E.G. (Krishnagiri)
Sugumar, Shri K. (Pollachi)
Suklabaidya, Shri Lalit Mohan (Karimganj)
Sule, Shrimati Supriya (Baramati)
Suman, Shri Kabir (Jadavpur)
Suresh, Shri Kodikkunnil (Mavelikkara)
Sushant, Dr. Rajan (Kangra)
Swamy, Shri Janardhana (Chitradurga)
Swamy, Shri N. Cheluvarya (Mandya)
Swaraj, Shrimati Sushma (Vidisha)
Tagore, Shri Manicka (Virudhunagar)
Tamta, Shri Pradeep (Almora)
Tandon, Shri Lalji (Lucknow)
Tandon, Shrimati Annu (Unnao)

Tanwar, Shri Ashok (Sirsa)
Tarai, Shri Bibhu Prasad (Jagatsinghpur)
Taviad, Dr. Prabha Kishor (Dahod)
Taware, Shri Suresh Kashinath (Bhiwandi)
Tewari, Shri Manish (Ludhiana)
Thakor, Shri Jagdish (Patan)
Thakur, Shri Anurag Singh (Hamirpur, H.P.)
Thamaraiselvan, Shri R. (Dharmapuri)
Thambidurai, Dr. M. (Karur)
Tharoor, Dr. Shashi (Thiruvananthapuram)
Thirumaavalavan, Shri Thol (Chidambaram)
Thomas, Prof. K.V. (Ernakulam)
Thomas, Shri P.T. (Idukki)
Tirath, Shrimati Krishna (North West Delhi)
Tirkey, Shri Manohar (Alipurduar)
Tiwari , Shri Bhisma Shankar alias Kushal (Sant Kabir Nagar)
Tomar, Shri Narendra Singh (Morena)
Toppo, Shri Joseph (Tezpur)
Trivedi, Shri Dinesh (Barrackpur)
Tudu, Shri Laxman (Mayurbhanj)
Udasi, Shri Shivkumar (Haveri)
Upadhyay, Shrimati Seema (Fatehpur Sikri)
Vardhan, Shri Harsh (Maharajganj, U.P.)
Vasava, Shri Mansukhbhai D. (Bharuch)
Venugopal, Dr. P. (Tiruvallur)
Venugopal, Shri D. (Tiruvannamalai)
Venugopal, Shri K.C. (Alappuzha)
Verma, Shri Sajjan (Dewas)
Verma, Shri Beni Prasad (Gonda)

Verma, Shrimati Usha (Hardoi)
Vijaya Shanthi, Shrimati M. (Medak)
Vijayan, Shri A.K.S. (Nagapattinam)
Vishwanath, Shri Adagooru H. (Mysore)
Vishwanath Katti, Shri Ramesh (Chikkodi)
Viswanathan, Shri P. (Kancheepuram)
Vivekanand, Dr. G. (Peddapally)
Vundavalli, Shri Aruna Kumar (Rajahmundry)
Vyas, Dr. Girija (Chittorgarh)
Wakchaure, Shri Bhausahab Rajaram (Shirdi)
Wankhede, Shri Subhash Bapurao (Hingoli)
Wasnik, Shri Mukul (Ramtek)
Yadav, Prof. Ranjan Prasad (Pataliputra)
Yadav, Shri Arun (Khandwa)
Yadav, Shri Dharmendra (Badaun)
Yadav, Shrimati Dimple (Kannauj)
Yadav, Shri Dinesh Chandra (Khagaria)
Yadav, Shri Hukmadeo Narayan (Madhubani)
Yadav, Shri Anjankumar M. (Secundrabad)
Yadav, Shri Madhusudan (Rajnandgaon)
Yadav, Shri Mulayam Singh (Mainpuri)
Yadav, Shri Om Prakash (Siwan)
Yadav, Shri Ramakant (Azamgarh)
Yadav, Shri Sharad (Madhepura)
Yaskhi, Shri Madhu Goud (Nizamabad)

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Franciso Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

COUNCIL OF MINISTERS**CABINET MINISTERS**

Dr. Manmohan Singh	The Prime Minister and also in-charge of the Ministries/ Departments not specifically allocated to the charge of any Minister viz.: (i) Ministry of Personnel, Public Grievances and Pensions; (ii) Ministry of Planning; (iii) Department of Atomic Energy; and (iv) Department of Space.
Shri A.K. Antony	The Minister of Defence
Shri Sharad Pawar	The Minister of Agriculture and Minister of Food Processing Industries
Shri P. Chidambaram	The Minister of Finance
Shri Ghulam Nabi Azad	The Minister of Health and Family Welfare
Shri Sushilkumar Shinde	The Minister of Home Affairs
Shri M. Veerappa Moily	The Minister of Petroleum and Natural Gas
Dr. Farooq Abdullah	The Minister of New and Renewable Energy
Shri S. Jaipal Reddy	The Minister of Science and Technology and Minister of Earth Sciences

Shri Kamal Nath	The Minister of Urban Development and Minister of Parliamentary Affairs
Shri Ajit Singh	The Minister of Civil Aviation
Shri Vayalar Ravi	The Minister of Overseas Indian Affairs
Shri Mallikarjun Kharge	The Minister of Labour and Employment
Shri Kapil Sibal	The Minister of Communications and Information Technology
Shri Anand Sharma	The Minister of Commerce and Industry and Minister of Textiles
Dr. C.P. Joshi	The Minister of Road Transport and Highways
Kumari Selja	The Minister of Social Justice and Empowerment
Shri G.K. Vasani	The Minister of Shipping
Shri Pawan Kumar Bansal	The Minister of Railways
Shri M.K. Alagiri	The Minister of Chemicals and Fertilizers
Shri Praful Patel	The Minister of Heavy Industries and Public Enterprises
Shri Shriprakash Jaiswal	The Minister of coal
Shri Salman Khursheed	The Minister of External Affairs

Shri V. Kishore Chandra Deo The Minister of Tribal Affairs and Minister of Panchayati Raj

Shri Beni Prasad Verma The Minister of Steel

Shri Jairam Ramesh The Minister of Rural Development

Shri K. Rahman Khan The Minister of Minority Affairs

Shri Dinsha Patel The Minister of Mines

Shri Ajay Maken The Minister of Housing and Urban Poverty Alleviation

Shri M.M. Pallam Raju The Minister of Human Resource Development

Shri Ashwani Kumar The Minister of Law and Justice

Shri Harish Rawat The Minister of Water Resources

Shrimati Chandresh Kumari The Minister of Culture

MINISTERS OF STATE (INDEPENDENT CHARGE)

Shrimati Krishna Tirath	The Minister of State of the Ministry of Women and Child Development
Prof. K.V. Thomas	The Minister of State of the Ministry of Consumer Affairs, Food and Public Distribution
Shri Srikant Jena	The Minister of State of the Ministry of Statistics and Programme Implementation and Minister of State in the Ministry of Chemical and Fertilizers
Shrimati Jayanthi Natarajan	The Minister of State of the Ministry of Environment and Forests
Shri Paban Singh Ghatowar	The Minister of State of the Ministry of Development of North Eastern Region and Minister of State in the Ministry of Parliamentary Affairs
Shri Jyotiraditya M. Scindia	The Minister of State of the Ministry of Power
Shri K.H. Muniyappa	The Minister of State of the Ministry of Micro, Small and Medium Enterprises
Shri Bharatsinh Solanki	The Minister of State of the Ministry of Drinking Water and Sanitation
Shri Sachin Pilot	The Minister of State of the Ministry of Corporate Affairs

Shri Jitendra Singh

The Minister of State of the Ministry of Youth Affairs and Sports and Minister of State in the Ministry of Defence

Shri Manish Tewari

The Minister of State of the Ministry of Information and Broadcasting

Dr. K. Chiranjeevi

The Minister of State of the Ministry of Tourism

MINISTERS OF STATE

Shri E. Ahamed	The Minister of State in the Ministry of External Affairs
Shri Mullappally Ramachandran	The Minister of State in the Ministry of Home Affairs
Shri V. Narayanasamy	The Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office
Shrimati D. Purandeswari	The Minister of State in the Ministry of Commerce and Industry
Shrimati Panabaka Lakshmi	The Minister of State in the Ministry of Petroleum and Natural Gas
Shri Namu Narain Meena	The Minister of State in the Ministry of Finance
Shri S.S. Palanimanickam	The Minister of State in the Ministry of Finance
Shri Jitin Prasada	The Minister of State in the Ministry of Human Resource Development
Shrimati Preneet Kaur	The Minister of State in the Ministry of External Affairs
Shri D. Napoleon	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. S. Jagathrakshakan	The Minister of State in the Ministry of Commerce and Industry

Shri S. Gandhiselvan	The Minister of State in the Ministry of Health and Family Welfare
Dr. Tushar Chaudhary	The Minister of State in the Ministry of Road Transport and Highways
Shri Pratik Patil	The Minister of State in the Ministry of Coal
Shri R.P.N. Singh	The Minister of State in the Ministry of Home Affairs
Dr. Shashi Tharoor	The Minister of State in the Ministry of Human Resource Development
Shri Pradeep Jain	The Minister of State in the Ministry of Rural Development
Shri K. C. Venugopal	The Minister of State in the Ministry of Civil Aviation
Dr. Charan Das Mahant	The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Food Processing Industries
Shri Milind Deora	The Minister of State in the Ministry of Communications and Information Technology and Minister of State in the Ministry of Shipping
Shri Rajeev Shukla	The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Planning
Shri Kodikkunnil Suresh	The Minister of State in the Ministry of Labour and Employment

Shri Tariq Anwar	The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Food Processing Industries
Shri K.J.S.P. Reddy	The Minister of State in the Ministry of Railways
Shrimati Ranee Narah	The Minister of State in the Ministry of Tribal Affairs
Shri Adhir Chowdhury	The Minister of State in the Ministry of Railways
Shri Abu Hasem Khan Choudhury	The Minister of State in the Ministry of Health and Family Welfare
Shri Sarvey Satyanarayana	The Minister of State in the Ministry of Road Transport and Highways
Shri Ninong Ering	The Minister of State in the Ministry of Minority Affairs
Shrimati Deepa Dasmunsi	The Minister of State in the Ministry of Urban Development
Shri P. Balram Naik	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. Kruparani Killi	The Minister of State in the Ministry of Communications and Information Technology
Shri Lalchand Kataria	The Minister of State in the Ministry of Rural Development

LOK SABHA DEBATES

Vol. XXIX First day of the Twelfth Session of Fifteenth Lok Sabha No. 1

LOK SABHA

Thursday, November 22, 2012/Agrahayana 1, 1934 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

NATIONAL ANTHEM

(The National Anthem was played.)

11.01 hrs

**WELCOME TO PARLIAMENTARY DELEGATION
FROM ICELAND**

MADAM SPEAKER: Hon. Members, I have to make an announcement.

On behalf of the hon. Members of the House and on my own behalf, I have great pleasure in welcoming Her Excellency Ms. Asta R. Johannesdottir, President (Speaker) of Althingi, the Parliament of Iceland and members of the Icelandic Parliamentary Delegation, who are on a visit to India as our honoured guests.

They arrived in India on Tuesday, 20th November, 2012. they are now seated in the Special Box. We wish them a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the Government and the friendly people of Iceland.

11.02 hrs.

MEMBERS SWORN

MADAM SPEAKER: Secretary-General to call out the names of Members who are to take oath.

SECRETARY-GENERAL: Shrimati Mala Rajya Laxmi Shah.

1. Shrimati Mala Rajya Laxmi Shah (Tehri Garhwal, Uttarakhand)
2. Shri Abhijit Mukherjee (Jangipur, West Bengal)

11.05 hrs

OBITUARY REFERENCES

MADAM SPEAKER: Hon'ble Members, I have to inform the House about the sad demise of ten of our former colleagues, Sarvshri Ram Sewak Chowdhury, Bharat Bhushan, Sat Mahajan, Raj Kumar Rai, Lourdasamy Adaikkalaraj, Nawal Kishore Sharma, Harihar Swain, Ram Sewak Hazari, Kinjarapu Yerrannaidu, Krishna Chandra Pant.

Shri Ram Sewak Chowdhury was a member of the Third, Fourth and Fifth Lok Sabhas from 1962 to 1977 representing the Jalaun Parliamentary Constituency of Uttar Pradesh. He was also a member of Rajya Sabha from 1980 to 1992.

An able parliamentarian, he was a member of various committees and also served as Union Deputy Minister in the Ministry of Steel, Mines and Metals from 1967 to 1969 and Foreign Trade from 1969 to 1971.

Shri Ram Sewak Chowdhury passed away on 28th July, 2012 at New Delhi at the age of 85.

Shri Bharat Bhushan was a member of the Sixth Lok Sabha from 1977 to 1979 representing the Nainital Parliamentary Constituency of Uttarakhand.

An active social worker, Shri Bharat Bhushan was a founder-member of several educational institutions.

Shri Bharat Bhushan passed away on 9th August, 2012 at the age of 82 in Noida, Uttar Pradesh.

Shri Sat Mahajan was a member of the Eleventh Lok Sabha from 1996 to 1997 representing the Kangra Parliamentary Constituency of Himachal Pradesh.

Shri Sat Mahajan was also a member of Himachal Pradesh Legislative Assembly for five terms. He served as a Minister in the State Government for 10

years. He also served as Chairman, Committee on Public Undertakings of the Legislative Assembly.

A distinguished parliamentarian and a widely travelled person, Shri Mahajan represented the country in the United Nations in various delegations.

Shri Sat Mahajan passed away on 1st September, 2012 at the age of 85 in New Delhi.

Shri Raj Kumar Rai was a member of the Eighth Lok Sabha from 1984 to 1989 representing the Ghosi Parliamentary Constituency of Uttar Pradesh.

Shri Rai was also a member of Uttar Pradesh Legislative Assembly from 1980 to 1984. He was member of Committee on Public Accounts in the Uttar Pradesh Legislative Assembly during 1983 to 1984.

Shri Raj Kumar Rai passed away on 24th September, 2012 at the age of 73 in Lucknow.

Shri Lourdasamy Adaikkalaraj was a member of the Eighth to Eleventh Lok Sabhas from 1984 to 1997 representing the Tiruchirapalli Parliamentary Constituency of Tamil Nadu.

A distinguished parliamentarian, Shri Adaikkalaraj served as a Member of Committee on Petitions and also Consultative Committees of Ministry of Food Processing and Industries and Ministry of Tourism during 1991-1996.

Shri Adaikkalaraj passed away on 27 September, 2012 at Tiruchirapalli at the age of 76.

Shri Nawal Kishore Sharma was a Member of the Fourth, Fifth, Seventh, Eighth and Eleventh Lok Sabhas representing the Dausa, Jaipur and Alwar parliamentary constituencies of Rajasthan.

A distinguished parliamentarian, Shri Sharma was the Union Minister of State for Finance in 1984 and Petroleum and Natural Gas from 1984 to 1986. He also served as Chairman of Committee on Public Undertakings and Joint Committee on Companies (Amendment) Bill from 1972 to 1973.

Shri Sharma was Chairman of National Agricultural Federation of India during 1980-86 and All India Khadi and Village Industries Commission during 1995-96.

Shri Sharma also adorned the office of Governor of Gujarat from 2004 to 2009.

Shri Nawal Kishore Sharma passed away on 8 October, 2012 at the age of 87 in Jaipur.

Shri Harihar Swain was a Member of the Fourteenth Lok Sabha from 2004 to 2008 representing the Aska parliamentary constituency of Odisha.

Shri Swain was also a Member of Odisha Legislative Assembly from 1977 to 1986 and 1995 to 2000. He served as the Minister of State for Commerce and Transport; Home (Jails) and Tourism during 1977 to 1980; and Minister for Works during 1995 to 1999 in the Government of Odisha.

A distinguished parliamentarian, he was a Member of Committee on Agriculture and Committee of Privileges.

Shri Harihar Swain passed away on 13 October, 2012 at the age of 72 in New Delhi.

Shri Ram Sewak Hazari was a Member of the Sixth Lok Sabha from 1977 to 1979 representing the Rosera parliamentary constituency of Bihar. He was also a Member of the Bihar Legislative Assembly for six terms.

A distinguished parliamentarian, Shri Hazari served as a Member of Committee on Subordinate Legislation.

Shri Ram Sewak Hazari passed away on 27 October, 2012 in New Delhi at the age of 76.

Shri Kinjarapu Yerranna was a Member of the Eleventh to Fourteenth Lok Sabhas from 1996 to 2009 representing the Srikakulam parliamentary constituency of Andhra Pradesh.

Shri Yerranna was a Member of Andhra Pradesh Legislative Assembly for four terms from 1982 to 1996.

A distinguished parliamentarian, Shri Yerrannaidu was Union Cabinet Minister for Rural Area and Employment from 1996 to 1998. He also served as Chairman of Committee on Agriculture and Committee on Railways. Shri Yerrannaidu was a member of Panel of Chairmen, Lok Sabha and served on several Parliamentary Committees.

A widely travelled person, Shri Yerrannaidu represented the country in various international conferences.

Shri Kinjarapu Yerrannaidu passed away in a road accident on 2 November, 2012 near Srikakulam at the age of 55.

Shri Krishna Chandra Pant was a Member of the Third, Fourth, Fifth Lok Sabhas representing the Nainital Parliamentary Constituency and Eighth Lok Sabha representing the New Delhi Parliamentary Constituency. He was also a Member of Rajya Sabha from 1978 to 1984. He also served as Leader of the House in Rajya Sabha from 1979 to 1980.

A distinguished parliamentarian, Shri Pant was the Union Cabinet Minister in the Ministries of Irrigation and Power from 1973 to 1974, Energy from 1979 to 1980, Education from 1984 to 1985, Steel and Mines from 1985 to 1987 and Defence from 1987 to 1989. He also served as Union Minister of State in various Ministries. He was also a member of Committee on Public Undertakings during Third Lok Sabha.

Shri Pant served as Chairman of Tenth Finance Commission from 1995 to 2000 and Deputy Chairman of Planning Commission from 1999 to 2004.

Shri Krishna Chandra Pant passed away on 15th November, 2012 at the age of 81 in New Delhi.

Hon. Members, I have to inform the House about the sad demise of **Shri Bal Keshav Thackeray**.

Popularly known as Balasaheb Thackeray, he was well known as a political cartoonist and editor of 'Marmik', a political weekly and 'Saamna', Marathi Daily

newspaper. Shri Thackeray founded Shiv Sena in 1966. Shri Thackeray passed away on 17th November, 2012 in Mumbai at the age of 85 years.

We deeply mourn the loss of our former colleagues and Shri Thackeray and I am sure the House would join me in conveying our condolences to the bereaved families.

Hon'ble Members, you may be aware that more than 25 persons were reported to have been killed when cyclone Nilam hit the coasts of Andhra Pradesh and Tamil Nadu on 31st October, 2012.

The resulting floods drowned hundreds of villages, damaged thousands of houses and destroyed standing crops.

Hon'ble Members, we are saddened by the news of the widespread loss of lives and property caused by Hurricane Sandy, which struck the East Coast of the United States resulting in death of 113 people. We express our sympathies to the families affected by this natural disaster.

India and the people of India stand in solidarity with the United States and the American people as they work for rehabilitation of the affected families and restore full normalcy in the affected areas.

In another tragic incident, more than 17 persons are reported to have been killed and 40 others injured including 8 women and 6 children when a bamboo bridge collapsed near Bankipur in Patna on 19th November, 2012.

The House expresses its profound sorrow on these tragedies which have brought pain and suffering to the families of the bereaved and affected persons.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.18 hrs.

The Members then stood in silence for a short while.

... (Interruptions)

MADAM SPEAKER: Thank you Now, Question Hour. Q. No. 1.

... (Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Madam, I have given notice for suspension of Question Hour today.... (Interruptions)

11.20 hrs.

At this stage Dr. Baliram and some other hon. Members came and stood on the floor near the Table.

... (व्यवधान)

11.20 ¼ hrs.

At this stage Shri Shailendra Kumar and some other hon. Members came and stood on the floor near the Table.

... (व्यवधान)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) ... *

अध्यक्ष महोदया : यह क्या कर रहे हैं? ऐसे नहीं करिए।

... (व्यवधान)

अध्यक्ष महोदया : लीडर ऑफ अपोजीशन खड़ी हैं, उनको बोलने दीजिए।

... (व्यवधान)

11.20 ½ hrs

At this stage, Sk. Saidul Haque came and stood on the floor near the Table.

... (Interruptions)

MADAM SPEAKER: Nothing will go on record.

(Interruptions)* ...

अध्यक्ष महोदया : आप वापस जाइए।

* Not recorded.

... (व्यवधान)

11.21 hrs

At this stage, Sk. Saidul Haque went back to his seat.

... (व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए।

... (व्यवधान)

अध्यक्ष महोदया : आप वापस जाइए।

... (व्यवधान)

अध्यक्ष महोदया : यह क्या है? आपको ऐसा नहीं करना चाहिए।

... (व्यवधान)

अध्यक्ष महोदया : वापस जाइए।

... (व्यवधान)

अध्यक्ष महोदया : आप अपनी सीट पर वापस जाइए।

... (व्यवधान)

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष जी, इससे पहले कि आप प्रश्न काल चलाएं, मैं संसद के मानसून सत्र और शीतकालीन सत्र के बीच घटी संसद की घोर अवमानना के प्रति आपका ध्यान आकर्षित करना चाहती हूँ। ... (व्यवधान)

अध्यक्ष महोदया : अपनी सीट पर बैठ जाइए।

... (व्यवधान)

11.25 hrs

*The Lok Sabha then adjourned till
Twelve of the Clock.*

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Madam Speaker in the Chair)

... (Interruptions)

MADAM SPEAKER: Now Report to be laid on the Table, Shrimati Santosh Chowdhary.

12.0 ½ hrs.

**STANDING COMMITTEE ON HOME AFFAIRS
164 Report**

SHRIMATI SANTOSH CHOWDHARY (HOSHIARPUR): I beg to lay on the Table the One Hundred and Sixty-fourth Report (Hindi and English versions) of the Standing Committee on Home Affairs on the Constitution (One Hundred-Eighteenth Amendment) Bill, 2012.

... (व्यवधान)

12.01 hrs.

At this stage Dr. Baliram and some other hon. Members came and stood on the floor near the Table.

... (व्यवधान)

12.02 hrs**MATTERS UNDER RULE 377 ***

MADAM SPEAKER: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over slips at the Table of the House within twenty minutes.

Only those matters shall be treated as laid for which slips have been received at the Table within the stipulated time. The rest will be treated as lapsed.

(i) Need to increase the wages of teachers of Kasturba Gandhi Awasiya Balika Vidyalaya and also regularise their appointment

श्री हर्ष वर्धन (महाराजगंज, उ.प्र.): देश में वर्ष 2004 से संचालित कस्तूरबा गांधी आवासीय बालिका विद्यालय पिछड़े क्षेत्रों की महिलाओं की साक्षात्कार को ऊपर लाने के लिए चलाई गई है। यह विद्यालय जिन क्षेत्रों में चल रहा है उन क्षेत्रों के लोग इसका भरपूर लाभ ले रहे हैं। जिस लक्ष्य पर कस्तूरबा गांधी आवासीय बालिका विद्यालय को प्रारंभ किया गया था, उसमें सफलता भी मिल रही है पर शिक्षण कार्य में लगे अध्यापकों की सुध कोई नहीं ले रहा है। कस्तूरबा गांधी आवासीय बालिका विद्यालय के योजनाकारों ने शिक्षकों को मानदेय पर रखने की व्यवस्था बनाई थी जो चल भी रही है पर मानदेय स्वरूप जो वेतन वर्तमान में कस्तूरबा गांधी आवासीय बालिका विद्यालयों के शिक्षकों को दिया जा रहा है, वह महंगाई के इस दौर में पर्याप्त नहीं है।

वर्ष 2007 में मानदेय में मामूली वृद्धि की गई थी पर आज के इस महंगाई के दौर में कस्तूरबा गांधी आवासीय विद्यालय के शिक्षकों की आर्थिक स्थिति दयनीय है। कम मानदेय के कारण भरण पोषण की समस्या के चलते कस्तूरबा गांधी आवासीय विद्यालय के शिक्षकों द्वारा अपने मानदेय को बढ़ाने की मांग विभिन्न माध्यमों के जरिए होती रही है।

मेरी मांग है कस्तूरबा गांधी आवासीय बालिका विद्यालय के अध्यापकों का मानदेय बढ़ाया जाए या फिर देश में अध्यापकों की भारी कमी को देखते हुए उनकी नियमित नियुक्ति की जाए क्योंकि वर्षों से अध्ययन कार्य में लगे ऐसे अध्यापक शिक्षण कार्य में अच्छे पारंगत हो चुके हैं। इससे उनकी आर्थिक हालत सुधरेगी और अध्यापकों की कमी दूर होगी।

* Treated as laid on the Table.

(ii) Need to set up a big Thermal Power Plant instead of many plants, as proposed, for various places in the Vidarbha region of Maharashtra

SHRI VILAS MUTTEMWAR (NAGPUR): The Government is in the process of granting approval to proposals submitted by Independent Power Producing Companies (IPP's) to set up 132 Thermal Power Plants of nearly 86,470 MW of capacity in the Vidarbha region. It will aggravate the already acute water shortage problem in which only 30% of the total irrigation potential has been developed. When the farmers of the region are already suffering due to lack of irrigation facilities, the State Government is allocating water supply to these thermal power plants.

With the setting up of 132 coal based power plants Vidarbha will be the most polluted region of the country. The coal based power plants are considered biggest sources of air pollution, health hazard and emit huge quantity of Fly Ash, toxic metals like Mercury, radio activity, Sulphur-dioxide and Carbon Dioxide. There are reports of cancer causing uranium in drinking water of various villages in Bhatinda District of Punjab State due to the hazardous discharge from thermal power plants located there, which is already being probed by the Ministry of Environment and Forests.

The Energy and Resources Institute (TERI) has stipulated approximately 1 acre of land per MW of installed thermal capacity is required for ash disposal. 132 thermal power plants 86,470 MW capacity will collectively require close to 90,000 acres of fertile land, 3,600 MM cube of raw water per day and burn over 18,00,000 Tonnes of coal per day and generate over 7,20,000 tonnes of ash per day. These plants will have a cumulative catastrophic impact on the natural resources, environment and health of the people of the region.

I would urge that the Government to assess the cumulative impact on the environment and the natural resources due to concentration of a large number of

thermal power plants in one region before granting environmental clearances to any project.

I would also urge upon the Government to have a realistic view of this serious problem of concentration of a large number of environmentally unsustainable thermal power plants in the Vidarbha region by reviewing the entire policy of setting up of large thermal power plants in one particular region.

(iii) Need to address issues concerning Fertilizers and Chemicals Travancore Ltd. (FACT) in Kerala

SHRI K. P. DHANAPALAN (CHALAKUDY): The Fertilizers and Chemicals Travancore Ltd. (FACT) is the largest central public sector unit, in Kerala and is in my constituency.

FACT is a Naphtha based fertilizer production unit in which the cost of production is very high and the selling price of the product is controlled by the Government, the unit is finding it very difficult for the working capital. To defuse the crisis, the Govt, had appointed an agency (M/s.Deolite) to study and the report has been submitted. The agency has advised the Government to sanction an interest free loan of Rs.450 crore, as one time financial aid until the LNG supply starts in 2012. Until FACT gets LNG, the Naphtha compensation should be given proportionately to the price of Naphtha, as in the case of other Fertilizer Companies get. FACT may lose Rs.200 crore to 300 crore this year. The LNG price is fixed for FACT is four times more than that of the price of LNG in Public sectors in other areas. This is to be reviewed so that a uniform price fixing may be done.

As per the proposal by the Ministry of Heavy Industries, the retirement age of the Employees of Sick Units & loss making Central Public Sector units is to be enhanced from 58 years to 60 years, in which FACT Ltd is also included.

Kindly get approval of the following projects in **F A C T**.

- a)One 1500 TPD Urea Plant in FACT -Udyogamandal Division
- b)One 2000 TPD Sulphuric Acid Plant in FACT -Cochin Division
- c)One 3500TPD Ammonia & Urea Plant in FACT-Cochin Division.
- d)One container freight station at Udyogamandal Division.

I urge upon the Government to take necessary steps, immediately, to appoint a permanent Chairman and Managing Director in FACT for the smooth functioning of the establishment.

I request the Government to look into this matter urgently and save the **FACT in Kerala**.

(iv) Need to provide financial assistance for upgradation of the stretch of NH No. 212 passing through Bandipur forest, Gundlupet town limits and Nanjangud to Mysore in Karnataka

SHRI R. DHYUVANARAYANA (CHAMRAJANAGAR): I would like to state that the NH No.-212 starts from Kozhikode and terminates at Uttamballi junction (Kollegal Tq. Chamarajanagar District, Karnataka). The total length of NH No.-212 in the State of Karnataka is 150 Kms. The upgradation and two laning of NH No.-212 with PPP at an estimated cost of Rs.443.87 Crore is pending before the Union Ministry of Road Transport and Highways. According to the Notification, 125.52 Kms. stretch of the Highway that passes through Bandipur Forest, Gundlupet Town Limits (Chamarajanagar Dist.) and leading to Nanjangud (Mysore Dist.) would be of a two lane road with a width ranging from 7 mtrs. to 10 mtrs. The Highway connecting Mysore and Nanjangud, which was in a bad shape would be developed as a Four Lane Road with a width of 15 Mtrs. One bridge would be constructed as a part of the upgrading project at Nanjangud over Kabini River. An estimate in this regard had been submitted for getting financial approval in 2009 and again a revised estimate was submitted in 2011 due to cost escalation.

In view of heavy vehicular traffic causing accidents daily on this stretch of NH No.-212 and demands from the public to improve the road condition, I would earnestly appeal the Hon'ble Union Minister for Road Transport and Highways, through the Chair, to take urgent steps to upgrade the above said project by giving financial assistance to facilitate the smooth flow of heavy transport and public transport vehicles on NH No.-212.

(v) Need to augment production of orange in Vidarbha region of Maharashtra by providing financial and technical support to the farmers of this region

श्री दत्ता मेघे (वर्धा): मैं सरकार का ध्यान इस बात की ओर दिलाना चाहता हूँ कि विदर्भ जिसे संतरे की भूमि कहा जाता है, लेकिन पिछले कुछ वर्षों से महाराष्ट्र में संतरा उत्पादन में लगातार कमी आ रही है जबकि देश के अन्य राज्यों में संतरा उत्पादन लगातार बढ़ रहा है। पिछले सीजन में देश का संतरा उत्पादन 10 मेट्रिक टन प्रति हेक्टेयर था जबकि महाराष्ट्र में यह 3.9 मेट्रिक टन था। महाराष्ट्र में 1 लाख 28 हजार हेक्टेयर पर संतरों का उत्पादन होता है। मुख्यतः यह अमरावती, नागपुर और वर्धा जिले में है। लेकिन दुर्भाग्य से मुझे कहना पड़ रहा है कि अभी नेशनल हॉर्टिकल्चर बोर्ड ने जो आंकड़े प्रकाशित किए हैं जिसमें संतरा उत्पादन में पंजाब प्रथम स्थान पर है जिसने प्रति हेक्टेयर 21 मेट्रिक टन संतरे का उत्पादन किया। महाराष्ट्र को चौथा स्थान मिला जहां संतरे का उत्पादन 3.9 मेट्रिक टन प्रति हेक्टेयर था।

महाराष्ट्र में संतरा उत्पादन दोगुना करने का लक्ष्य रखा गया था किंतु यह लक्ष्य साध्य नहीं हो सका, इसके कई कारण हैं जिसमें सिंचाई की कमी, अच्छे पौधों की कमी, फूड प्रोसेसिंग उद्योग का न होना और पुराने बागों को लेकर किसानों की उदासीनता। मेरा सरकार से निवेदन है कि विदर्भ के संतरा खेती को बचाने के लिए जल्द से जल्द कदम उठाने की जरूरत है जिसमें किसानों को आर्थिक और तकनीकी मदद, पुराने बागों के सुधार के लिए किसानों को प्रोत्साहन देना और फूड प्रोसेसिंग उद्योग को स्थापित करना प्रमुख बातें हैं।

(vi) Need to provide constitutional status to National Commission for Backward Classes to strengthen existing safeguards for Backward Classes and to take additional measures to promote their welfare

SHRI PONNAM PRABHAKAR (KARIMNAGAR): There is a need to give Constitutional Status to National Commission for Backward Classes. As the House is well aware that OBCs constitute more than 50 per cent of our population. On the other hand, it is also clear that OBCs are still lagging behind in getting Government jobs and in getting other opportunities particularly in PSUs to have 27% reservation policy implementation. Recently i.e. in August, 2012, a Parliamentary panel has also recommended amendments in Constitution to empower the National Commission for Backward Classes (NCBC), observing that OBCs are still languishing behind other sections of society. The Parliamentary Committee for welfare of OBCs in its report on "Measures for strengthening and giving constitutional status for National Commission for Backward Classes (NCBC)" has also noted that the National Commission for Scheduled Castes (NCSC) has not been able to discharge its duties for the OBCs in the present circumstances. The Parliamentary Committee also recommended that Article 338 (10) should be deleted and a new Article 338B should be inserted to achieve the purpose. The constitutional amendment should also include existing powers of NCBC under prevailing NCBC Act. To provide justice to OBCs at all levels, there is a dire need to amend the Indian Constitution and the NCBC Act appropriately for granting NCBC the constitutional status and conferring it with identical powers as given to NCSC and NCST to enable the NCBC to discharge its duties effectively. As, the OBCs have been lagging behind in their pursuit of education since independence, they are often poorly represented in government jobs and white-collar occupations in general. Immediate attention needs to be given to strengthen the existing safeguards and adopting new measures to promote their welfare to come up in the society at par with other communities.

Hence, I request the Hon'ble Prime Minister, through the Chair, to kindly intervene in the matter to provide justice to OBCs from educational levels to employment levels by giving a Constitutional Status to National Commission for Backward Classes to discharge its duties more effectively so that the fruits will be reached to the OBCs all over the country.

(vii) Need to restore the originating and terminating station for train No. 11057/11058 running between Dadar in Maharashtra to Amritsar

SHRI A.T. NANA PATIL (JALGAON): The Train No. 11057/11058 to Amritsar was running from Dadar station. Recently, the train has been diverted to Kurla, Mumbai LTT station instead of Dadar. Most of the commuters of this train are VVIPs from Maharashtra and M.P. State, Ministers, Govt. Officials, businessmen and daily vendors. This is a popular train running daily on right time without any delay in journey. Dadar Station is more convenient for everybody to catch the train after completing the day work. There is no other train from Dadar or Mumbai CST during this time for the halts at this station.

Hence, there is heavy demand from the public, workers, vendors and VVIPs that this train should either originate and terminate at Dadar station by restring the previous schedule or at least from Mumbai CST which will be convenient to all. As it is very important train, the people/commuters of this train of the region are very much agitated and planning to sit on dharna, etc., if their demand is not considered.

Therefore, I urge upon the Railways to restore the starting station of this train from Dadar only or otherwise from Mumbai CST station, in the public interest.

(viii)Need to provide potable water to the people of Sanchore, Jalore District, Rajasthan

श्री देवजी एम. पटेल (जालौर): जालौर जिले में नर्मदा नहर का मीठा पानी देने की एफ.आर. प्रोजेक्ट योजना ने प्रशासन की उदासीनता के चलते दम तोड़ दिया है ।

राज्य सरकार और जिला प्रशासन की लापरवाही के कारण प्रोजेक्ट को शुरू करते समय सांचोर के रणोदर तैतरोल जहां पर प्रोजेक्ट का निर्माण होना था उस जमीन का सैम्पल नहीं लिया गया और पाइप लाइन बिछाने सहित अन्य कार्यों में 262 करोड़ रुपये खर्च कर दिए लेकिन अब प्रोजेक्ट की जमीन पर कुछ मीटर की खुदाई में लवण पानी निकलने से कई महीनों से प्रोजेक्ट का निर्माण बंद है । पहले किसान की जमीन न देने के कारण और अब जमीन से लवणीय पानी निकलने से निर्माण कार्य बंद हो गया है ।

नर्मदा नहर के एफ.आर. प्रोजेक्ट का निर्माण 310 करोड़ की लागत से होना था जिससे जिला मुख्यालय सहित 281 गांव व तीन ढाणियों को पानी देने की योजना थी, लेकिन अधिकारियों की लापरवाही के कारण प्रोजेक्ट में देरी हो रही है । अधिकारियों की मिलीभगत के चलते कंपनी पर पैनल्टी लगाने की बजाय 262 करोड़ का भुगतान कर दिया है । दूसरी तरफ जिले भर के लोग पानी की किल्लत से जूझ रहे हैं और फ्लोराइड पानी पीने को मजबूर हैं ।

(ix) Need to ensure uniformity in Pension Scheme and other financial rules for the retired personnel of para-military forces in comparison to the Civil Servants in the country

श्री राम सिंह कस्वां (चुरु): अर्द्ध सैनिक बल देश के सभी रक्षा अभियानों में रक्षा की प्रथम रेखा है और राष्ट्र रक्षा में सेना के समान ही अर्द्ध सैनिक बलों की भूमिका है, लेकिन सेवानिवृत्ति के पश्चात् मिलने वाले आर्थिक लाभांशों जैसी मांगों को यह कह कर ठुकरा दिया जाता है कि पैरामिलिट्री फोर्स सी.सी.एस. पेंशन नियमों से संचालित है, इसलिए दोनों सेवाएं एक समान नहीं हो सकती । अर्द्ध सैनिक बल भारत संघ से सशस्त्र बल है, इनकी सेवाएं और सिविल सर्विस कर्मचारियों की भूमिका में दिन-रात का अंतर है फिर दोनों सेवाएं एक जैसी नियमों से संचालित कैसे हो सकती है । अर्द्ध सैनिक बलों के लगभग 10 लाख एवं 7 लाख सेवानिवृत्त कार्मिक सरकार के इस व्यवहार से काफी असंतुष्ट है, वे अलग सेवा नियम रक्षा कार्मिकों की भांति लागू किए जाने, सेवा के दौरान प्राणों की आहूति देने वाले कार्मिकों को शहीदों का दर्जा दिए जाने, एक रैंक एक पेंशन का आर्थिक लाभांश, प्रत्येक जिले में सी.एस.डी. कैंटीन की स्थापना, बी.एस.एफ. सेवानिवृत्त नियम 19 के तहत सेवानिवृत्त हुए सभी कार्मिकों को पेंशन दिए जाने आदि की मांग काफी समय से करते आ रहे हैं । मेरी सरकार से मांग है कि अर्द्ध सैनिक बलों की महत्वपूर्ण मांगों को अविलंब स्वीकार कर इन्हें राहत प्रदान की जाए ।

**(x)Need for proper supply of electricity to the Kaushambi
region of Uttar Pradesh**

श्री शैलेन्द्र कुमार (कौशाम्बी): मेरे संसदीय क्षेत्र कौशाम्बी उत्तर प्रदेश में विद्युत आपूर्ति बहुत अनियमित एवं 4 घंटे रहने से कृषकों को खेतों में पानी एवं मड़ाई से बहुत दिक्कतें होती हैं । किशुनपुर पम्प नहर के पम्प भी नहीं चल पाने से नहरों में पानी उचित स्तर तक नहीं पहुंच पा रहा है । जिससे सिंचाई में बाधा उत्पन्न हो रही है, सूखे की स्थिति है, फसलें बर्बाद हो रही हैं । केन्द्र सरकार, राज्य सरकार को समुचित बिल आपूर्ति देकर 8 घंटे रात्रि एवं 8 घंटे दिन में आपूर्ति सुनिश्चित करे ।

**(xi)Need to develop Paharpur and other backward regions of
Misrikh Parliamentary Constituency in Uttar Pradesh**

श्री अशोक कुमार रावत (मिसरिख): उत्तर प्रदेश राज्य का मिसरिख संसदीय क्षेत्र एक अनुसूचित जाति बाहुल्य पिछड़ा हुआ क्षेत्र है। मिसरिख व इसके निकटवर्ती क्षेत्रों में पासी समाज की एक बहुत बड़ी जनसंख्या है। इस क्षेत्र के अंतर्गत ग्राम पहाड़पुर, ब्लॉक भरावन, तहसील सण्डीला, जनपद हरदोई में पासी समाज के महान व्यक्ति, जो मदारी पासी के नाम से विख्यात है, की समाधि है। ये आजादी एका आंदोलन के दौरान एक महान स्वतंत्रता सेनानी के रूप में प्रसिद्ध रहे हैं और आजादी के एका आंदोलन में अपनी एक बहुत बड़ी भूमिका अदा की है। यह अनुसूचित जाति के पासी समाज के लिए ही नहीं बल्कि दलित वर्ग के सभी समुदायों के लिए एक अति गर्व की बात है।

अनुसूचित जाति के इस महान स्वतंत्रता सेनानी के समाधि स्थल पहाड़पुर व इसके निकटवर्ती क्षेत्रों का विकास किए जाने के साथ-साथ पासी समाज का भी विकास किए जाने की आज के समय की आवश्यकता है। ऐसा करने से न केवल इस क्षेत्र का पिछड़ापन दूर होगा, बल्कि स्वतंत्रता संग्राम के एका आंदोलन के प्रसिद्ध मदारी पासी के व्यक्तित्व को लोग आचरण में लाकर समाज व देश को प्रगति की राह पर लाने का प्रयास करेंगे।

अतः मेरा केन्द्र सरकार से अनुरोध है कि वह पासी समाज के मदारी पासी के समाधि स्थल पहाड़पुर व उसके निकटवर्ती क्षेत्रों का विकास कर उसकी याद में पासी समाज के कल्याण हेतु एक कारगर योजना केन्द्रीय स्तर पर तैयार करके उसे शीघ्र क्रियान्वित किए जाने हेतु समुचित कदम उठाएं।

**(xii) Need to set up an institute for the management of Logistics in Tamluk
Parliamentary Constituency of West Bengal**

SHRI SUVENDU ADHIKARI (TAMLUK): In order to achieve an expected double digit GDP growth over next decade the present logistics infrastructure of India, in my view, must be given a well equipped shape, covering rail, road, waterways, air network etc. In true sense, a developed logistics infrastructure of a country is the backbone on which a nation marches ahead. No marketing or manufacturing or even project execution can be led to success without logistics support. For any company, approximately 10% to 35% of gross sales are logistics cost depending on business, geography and weight value ratio. In fact, logistics is essential for a company's competitive strategy and survival.

Sustainable development of logistics infrastructure need prudent long term strategy, in-depth knowledge and insight. Therefore, the study of logistics management should be emphasised. It is very disappointing that my electoral Constituency, Tamluk is completely devoid of the scope to pursue such studies. As there is no such institution in any Constituency, the future of millions of students therein is deprived of getting any lucrative job in this emerging sector with enormous potentiality in near future.

So, this is my humble request to Hon'ble Minister of Human Resource Development, Government of India through you to consider for setting up of an institution in my constituency, Tamluk in the district of Purba Medinipur, West Bengal to pursue the study of logistics management.

(xiii)Need to take steps for setting up of Office of Consulate General of Pakistan in Amritsar and Indian High Commission in Lahore for speedy processing of visa applications of Indian citizens

SHRIMATI PARAMJIT KAUR GULSHAN (FARIDKOT): There is urgent need to set up an office of the consulate General of Pakistan and Indian High Commission at Amritsar and Lahore, respectively. In the present scenario when India and Pakistan are moving towards a liberalised visa regime this step will help in bolstering trade and promote people to people ties. This step would facilitate people since they would not have to travel to Delhi for the purpose. Secondly Indian nationals visiting Pakistan face a lot of problems and inconvenience because Pakistan authorities take about two month to process the visa application. The Union Government should prevail upon the Government of Pakistan to curtail this period. Similarly the traders from Pakistan intending to visit India on the invitation of a Chamber of Commerce should be permitted. Hon. Deputy Chief Minister of Punjab has also taken up the issue with Union Home Minister.

I hope the Union Government would take immediate action in this matter.

(xiv) Need for construction of flyovers at Murumpalli check-post, Koduru, Paleseamudrum-Gorentla and Somendapalli on NH No. 44 in Andhra Pradesh

SHRI N. KRISTAPPA (HINDUPUR): I want to bring the following facts to the notice of the Minister through the Chair; that National Highway No. 44 is passing through Karnataka border. It is a four lane National Highway. However near Murumpalli check post, Koduru, Paleaseamudrum-Gorentla and Somendapalli stretches there are roundabouts or inter- sections which slow down the traffic and a number of accidents occur every day.

I therefore, request that there is an immediate need for construction of flyovers on those places to avoid accidents and for ensuring free flow of traffic.

(xv)Need to expedite the process to acquire 164.68 acres of defence land for expansion of Tiruchirapalli Airport in Tamil Nadu

SHRI P. KUMAR (TIRUCHIRAPPALLI): My Parliamentary Constituency, Tiruchirapalli is the fourth biggest city in Tamil Nadu with 10,27,000 population. People from Thanjavur, Pudukottai, Karur, Perambalur, Ariyalur, Nagapattinam and Thiruvarur Districts are depending on Trichirapalli Airport for domestic and International travel. Tiruchirapalli Airport is one of the oldest Customs Airports from 1936. More than 11 lakh people made use of this international Airport in the year 2011 alone.

The Government of India upgraded Tiruchirapalli Airport into International Standard for the operation of regular International Flights vide the recent notification. 510 acres of land is required for expansion of Trichy Airport.

The District administration approached the Secretary to Government, Public(Military) Department to acquire 164.68 acres of defence land. He had also recommended the same to the Defence Estate Officer, Chennai for granting concurrence for the acquisition of Military lands vide D.O. Lr. No. 40358/Military/2011-1 dated 12.12.2011. The matter is still pending with the Defence Department. I request the Hon'ble Minister of Defence to expedite the matter at the earliest.

(xvi) Need to supply at least 12 cylinders of LPG to Economically Weaker Section consumers and to retain the originally proposed number of LPG cylinders at subsidized rates to APL consumers

SHRI JOSE K. MANI (KOTTAYAM): The Centre has taken bold initiatives as a part of the overall economic reforms including curtailment of subsidies on essential commodities including LPG. The proposed cap on the supply of subsidized LPG cylinders to economically weaker sections is too much below than their bare actual requirements. Considering the hardships of the poor to switch over to alternate fuels including electricity which is also getting scarce and costlier, the Govt should consider raising the cap to a minimum of 12 cylinders per year to EWS consumers. With the freeing of the LPG market for non-subsidised APL consumers, many private companies have entered the LPG market to ensure unhindered LPG supplies at full cost price.

To offset the subsidy outgo on account of enhancing the LPG cap for EWS consumers, the Govt might consider retaining the originally proposed cap on LPG entitlement at subsidised rates to APL consumers.

12.03 hrs

**COAL MINES (CONSERVATION AND DEVELOPMENT)
AMENDMENT BILL, 2012***

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): On behalf of my senior colleague, Shri Sriprakash Jaiswal, I beg to move for leave to introduce a Bill further to amend the Coal Mines (Conservation and Development) Act, 1974.

MADAM SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Coal Mines (Conservation and Development) Act, 1974.”

The motion was adopted.

SHRI PRATIK PATIL: I introduce ** the Bill.

... (*Interruptions*)

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 22.11.2012.

** Introduced with the recommendation of the President.

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष जी, संसद के मानसून सत्र में और शीतकालीन सत्र के बीच में एक ऐसी घटना घटी है ... (व्यवधान) जिसने संसद की घोर अवमानना की है। ... (व्यवधान)

MADAM SPEAKER: Only what the Leader of Opposition is saying will go on record. Nothing else will go on record.

*(Interruptions) ...**

12.04 hrs

At this stage, Shri Kalyan Banerjee, Dr. Kakoli Ghosh Dastidar and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

श्रीमती सुषमा स्वराज : मैडम, मैं संसद की घोर अवमानना का एक प्रकरण आपके ध्यान में लाना चाहती हूँ। ... (व्यवधान) मानसून सत्र और शीतकालीन सत्र के दौरान यह घटना घटी है। ... (व्यवधान) मैं आपको याद दिलाना चाहती हूँ कि 7 दिसम्बर, 2011 को आपकी अपनी अनुमति से तत्कालीन वित्त मंत्री जी ने इस सदन में एक वक्तव्य दिया था जो वक्तव्य खुदरा व्यापार में प्रत्यक्ष विदेशी पूंजी के निवेश को लंबित रखने के बारे में था। ... (व्यवधान) मैं पढ़ कर सुनाना चाहती हूँ :

“THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam Speaker, with your permission, I would like to make a small statement.

Madam Speaker, the decision to permit 51 per cent FDI in multibrand retail trade is suspended till a consensus is developed through consultation amongst various stakeholders. I convened a meeting of Leaders of all political parties this morning. Earlier also, I had a meeting with them to discuss on how to resolve this impasse due to which Parliament was not functioning properly...”

“...I am glad that all the Leaders have agreed to this formulation but they wanted to have some clarifications.... *(Interruptions)* I am seeking your permission to provide that clarification that stakeholders include the Chief Ministers of the State Governments and political parties because without the involvement of the State Chief Ministers, this can never be implemented... *(Interruptions)*”

* Not recorded.

मैडम, आप ध्यान दें। उन्होंने कहा था - ...(व्यवधान)

MADAM SPEAKER: Let the House be in order.

... *(Interruptions)*

SHRIMATI SUSHMA SWARAJ : Madam, he further said:

“Therefore, the Government will take a decision after a consensus is developed through the process of consultations amongst all stakeholders.... *(Interruptions)* With these words, most respectfully, I would like to submit that the House may transact normal business as only ten days are left before the Winter Session comes to an end. Thank you, Madam Speaker.... *(Interruptions)*”

मैडम, इसके बाद मैं खड़ी हुई थी और मैंने आपकी अनुमति से कहा था।...(व्यवधान)

MADAM SPEAKER: Let the House be in order.

... *(Interruptions)*

अध्यक्ष महोदया : अब रिकार्ड में नहीं जा रहा है। Nothing is going in record.

... *(Interruptions)*

MADAM SPEAKER: I have received the notice of No-confidence Motion. Let the House be in order so that I can count 50 MPs.

... *(Interruptions)*

MADAM SPEAKER: The House has to be in order.

... *(Interruptions)*

MADAM SPEAKER: Nothing will go in record.

(Interruptions) ...*

MADAM SPEAKER: Please go back and sit down. Please take your seats.

... *(Interruptions)*

MADAM SPEAKER: The House stands adjourned to meet again at 12.30 p.m.

12.07 hrs

The Lok Sabha then adjourned till thirty minutes past Twelve of the Clock.

* Not recorded.

12.30 hrs

The Lok Sabha re-assembled at thirty minutes past Twelve of the Clock.

(Madam Speaker in the Chair)

... (Interruptions)

श्री गणेश सिंह (सतना): अध्यक्ष महोदया, सबसे पहले आप नियम 184 के अन्तर्गत चर्चा कराइये।

...(व्यवधान)

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष जी, (व्यवधान)

MADAM SPEAKER: Just one minute. I have to make an observation regarding the notices of Adjournment Motion.

... (Interruptions)

12.30½ hrs

OBSERVATION BY THE SPEAKER

Notices of Motion for Adjournment

MADAM SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Shri Shailendra Kumar and Kunwar Rewati Raman Singh regarding FDI in retail sector. I have called for the facts. The matter is under my consideration.

Shri Dara Singh Chauhan has also tabled a notice of Adjournment Motion regarding law and order situation in Uttar Pradesh.

The matter though important enough, does not warrant interruption of business of the House for the day.

I have, therefore, disallowed the notice of Adjournment Motion.

—
... (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Madam, what about our notice?

... (*Interruptions*)

12.31 hrs**RE: MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS**

MADAM SPEAKER: I have to inform the House that I have received a notice of Motion of No-Confidence in the Council of Ministers under Rule 198 from Shri Sudip Bandyopadhyay.

The motion reads as follows:

“That this House expresses its want of confidence in the Council of Ministers.”

Shri Sudip Bandyopadhyay may please seek the leave of the House.

... (*Interruptions*)

श्रीमती सुषमा स्वराज (विदिशा): मैडम, पहले आपने कहा था कि इस विषय पर आप मुझे बोलने देंगी। ... (व्यवधान)

अध्यक्ष महोदया : मैं आपको इस पर बोलने दूंगी। I will come back to you.

... (व्यवधान)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Madam I seek the leave of the House to move the following motion:

“That this House expresses its want of confidence in the Council of Ministers.”

In addition, Government's decision to allow 51 per cent Foreign Direct Investment in multi-brand retail is going to harm millions of small businessmen and decision reflects the anti-people policies of the Government.

MADAM SPEAKER: You have to just read one line.

May I request those members who are in favour of leave being granted to this motion to rise in their places?

SOME HON. MEMBERS rose—

... (*Interruptions*)

MADAM SPEAKER: Please, this is not the way.

... (*Interruptions*)

MADAM SPEAKER: I have to inform the House that the member does not have the leave of the House, as less than 50 members have risen in support of the motion.

... (Interruptions)

श्री दारा सिंह चौहान (घोसी): अध्यक्ष महोदया, हमने जो नोटिस दिया था, उसका क्या हुआ? ... (व्यवधान)

अध्यक्ष महोदया : अभी तो पढ़कर सुनाया है।

... (व्यवधान)

अध्यक्ष महोदया : हमने अभी सुनाया है कि उसे मना कर दिया है।

... (व्यवधान)

श्री दारा सिंह चौहान : अध्यक्ष महोदया, आज उत्तर प्रदेश की हालत बहुत खराब है। ... (व्यवधान)

अध्यक्ष महोदया : नेता प्रतिपक्ष बोल रही हैं, इसलिए आप उन्हें पहले बोलने दीजिए।

... (व्यवधान)

श्रीमती सुषमा स्वराज : अध्यक्ष जी, सदन में थोड़ी सी शांति हो जाये। ... (व्यवधान)

श्री शैलेन्द्र कुमार (कौशाम्बी): अध्यक्ष महोदया, समाजवादी पार्टी की तरफ से भी नोटिस दिया गया है। ... (व्यवधान) आप हमें दो मिनट बोलने का मौका दीजिए। ... (व्यवधान)

श्रीमती सुषमा स्वराज : आप उन्हें बाद में बोलने का मौका दे दीजिए। ... (व्यवधान)

श्री दारा सिंह चौहान : मैडम, पूरे उत्तर प्रदेश की हालत खराब है। वहां पर बलात्कार हो रहे हैं। ... (व्यवधान)

श्रीमती सुषमा स्वराज : अध्यक्ष जी, मैं आपकी अनुमति से, सरकार द्वारा की गयी संसद की घोर अवमानना का विषय इस सदन में रखना चाहती हूं। ... (व्यवधान)

12.35 hrs.

At this stage Dr. Baliram and some other hon. Members came and stood on the floor near the Table.

श्रीमती सुषमा स्वराज : अध्यक्ष जी, संसद के मानसून सत्र और शीतकालीन सत्र के बीच में एक प्रकरण ऐसा घटा है, जिसमें संसद की घोर अवमानना हुई है। मैं आपको याद दिलाना चाहती हूं कि 7 दिसम्बर, 2011 को तत्कालीन वित्तमंत्री श्री प्रणब मुखर्जी ने आपकी अनुमति से इस सदन में एक वक्तव्य दिया था। अभी इससे पहले वह वक्तव्य मैंने यहां पढ़कर सुनाया। ... (व्यवधान)

12.36 hrs.

At this stage Shri Kalyan Banerjee and some other hon. Members came and stood on the floor near the Table.

MADAM SPEAKER: Nothing will go on record except what the Leader of the Opposition is saying.

*(Interruptions) ... **

श्रीमती सुषमा स्वराज : उस वक्तव्य के बाद मैंने भी इस पर रिस्पांड करते हुए कहा था कि इस सरकार ने जनभावनाओं को ध्यान में रखते हुए जो निर्णय किया है। ... (व्यवधान)

MADAM SPEAKER: Nothing else will go on record except what Sushmaji is saying.

*(Interruptions) ... **

श्रीमती सुषमा स्वराज : जनभावनाओं के आगे झुकना सरकार की हार नहीं होती, बल्कि यह लोकतंत्र का मजबूत करता है। तमाम राजनैतिक दलों, राज्यों के मुख्यमंत्रियों से बात करने के बाद और उन सभी लोगों से बात करने के बाद, जिनके हित इस निर्णय से प्रभावित हो रहे थे, आम सहमति बनाने के बाद सरकार यह निर्णय करेगी और तब तक इस निर्णय को लम्बित रखा गया है। मैं प्रणब दा के प्रति धन्यवाद अर्पित करती हूँ जिन्होंने इस पूरे मसले को अपने हाथ में लिया और आल-पार्टी मीटिंग की। प्रधानमंत्री जी की अनुमति से यह निर्णय हुआ है, मैं उनके प्रति भी देश की तरफ से आभार प्रकट करती हूँ कि जनभावनाओं के सामने सरकार झुकी। यह एक बहुत बड़ी लोकतांत्रिक जीत का कदम है।

मगर मुझे दुख से कहना पड़ता है कि जो वक्तव्य तत्कालीन वित्तमंत्री जी ने यहां रखा, जिसके लिए मैंने समूचे विपक्ष की तरफ से ही नहीं, समूचे देश की तरफ से सरकार के प्रति आभार प्रकट किया, आश्वासन की धज्जियां उड़ाते हुए, यहां दिए हुए वक्तव्य की परवाह न करते हुए, सरकार ने खुदरा व्यापार में 51 प्रतिशत तक विदेशी पूंजी निवेश को अनुमति देने की घोषणा कर दी। इसलिए मैं आपसे संरक्षण चाहती हूँ, पूरा विपक्ष और आल पार्टीज के नेता आपका संरक्षण चाहते हैं कि सर्वसम्मति बनाना तो दूर, आम सहमति बनाने का प्रयास भी इस सरकार ने नहीं किया, कोई मीटिंग नहीं बुलाई, कोई बात नहीं की और यह निर्णय हो गया। इसलिए मेरा आपसे करबद्ध निवेदन है कि हमें इस सदन में अपनी बात कहने का मौका दिया जाए और अपनी राय मतदान के माध्यम से प्रकट करने का मौका दिया जाए। नियम 184 के

* Not recorded.

तहत एफडीआई इन रिटेल पर चर्चा की अनुमति आप हमें प्रदान करें ताकि जो काम सरकार ने नहीं किया, वह काम इस सदन के माध्यम से हम बता सकें कि पूरे देश का जनमानस खुदरा व्यापार में विदेशी पूंजी निवेश के लिए क्या चाहता है। यह मेरा आपसे अनुरोध है और विपक्ष के सारे लोग यह मांग कर रहे हैं कि रूल 184 में एफडीआई पर चर्चा कराइए। यही मेरा आपसे अनुरोध है। ...(व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.39 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.01 hrs.

Lok Sabha re-assembled at One Minute past Fourteen of the Clock.

(Mr. Deputy Speaker *in the Chair*)

..(ब्यवधान)

उपाध्यक्ष महोदय : रिकार्ड में कुछ नहीं जाएगा।

...(ब्यवधान) *

14.01 ½ hrs.

At this stage Dr. Baliram, Shri Kalyan Banerjee and some other hon. Members came and stood on the floor near the Table.

...(ब्यवधान)

MR. DEPUTY SPEAKER: The House stands adjourned to meet again tomorrow, the 23rd November, 2012 at 11 a.m.

14.02 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, November 23, 2012/Agrahayana 2, 1934 (Saka).



* Not recorded.